

Annexure-5

Name of the corporate debtor:- Gourmet renaissance Private Limited (in Liquidation)

Date of commencement of liquidation :- 13/08/2021 (Liquidation order dated 05/08/2021 was made available on NCLT Portal on 13/08/2021)

List of stakeholders as on: 01/03/2024

List of operational creditors (Government Dues) (Amount in ₹)

| Sl. No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|--|------------|--------------------|---------------------------|--------------------|---------------------------|---|---|---|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | |
| 1 | Office of State Tax Office, Mazgaon, Mumbai | State | OCG/1 | 08-09-21 | 4,991,700 | 4,991,700 | Assessment dues for 2014-15 and 2015-16 | NA | NA | 1.07% | NA | NA | NIL | NIL | |
| 2 | Assistant Commissioner of Income Tax 3(1)(1), Mumbai | Central | OCG/2 | 22-06-22 | 330,804,606 | - | Demand Notices AY 16-17 and 17-18 | NA | NA | 0.00% | NA | NA | 330,804,606 | NIL | Note 1 |
| 3 | ESI Corporation, Mumbai | Central | OCG/3 | 05-08-22 | 15,820 | - | Dues for 2015 and 2018 | NA | NA | 0.00% | NA | NA | 15,820 | NIL | Note 2 |
| | Total | | | | 335,812,126 | 4,991,700 | | | | 1.07% | | | 330,820,426 | | |

Note 1 :- Claim received beyond the time period provided in public announcement. Email sent to the claimant on 29/06/2022 and 15/08/2022 about the same and requested them to seek directions from Hon'ble NCLT, Mumbai for verification and admission of claim

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